

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08TH DAY OF APRIL, 2020 /19TH CHAITHRA, 1942

B.A. TMP - 19 OF 2020

EXCISE CRIME NO.28/2020 OF NOORANADU EXCISE RANGE, ALAPPUZHA

PETITIONERS/ACCUSED:

SAROJINI , W/O PODIYAN, AGED 54 YEARS,
SAJI BHAVANAM , THALIRADY MURI , VALLIKUNNAM,
MAALAPPADU , KARUNAGAPPALLY, KOLLAM.

BY ADVS.SRI.SASITH PANICKER
SRI.SARIN PANICKER
SMT.YAMUNA C.

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM, PIN-682 031.
2. THE EXCISE INSPECTOR,
NOORANADU EXCISE RANGE, ALAPPUZHA, PIN-690 504.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

The learned counsel appearing for the applicant seeks permission to withdraw this application. This application is dismissed as withdrawn.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/8/4/2020